

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAL**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/350/ (IB)/2017

NAME OF THE PETITIONER(S)

: S. MURUGESAN

NAME OF THE RESPONDENT(S)

: RMA METALS & ALLOYS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

D. P. Jeous Moris Rain. Comsel for Responded. DeControl
2) . N. A. S. Richard comp. Ihr more

ORDER

Both parties alongwith their Counsel are present and submitted that there is a chance of settling the matter between the parties. Both the counsel submitted that they are making efforts in presence of both the parties to sort out the pending accounts and the alleged claim. They prayed time for making final submissions in this regard. Time extended at request of both the counsel. Put up on 13.09.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)